Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) As on 02.05.2017 total number of recognized Teacher Education Institutions (TEIs) is 17,649 as per information provided by National Council for Teacher Education (NCTE).

- (b) As per the extant Regulations, NCTE had asked for requisite information from TEIs in the country through Affidavit/Show Cause Notice/Mandatory Affidavit System.
- (c) and (d) As per the information received from NCTE, 8,416 TEIs have filed affidavits and 3,059 TEIs responded against the Show Cause Notices. During the period from 17th June 2017 and 12th September 2017, 6,900 TEIs filed the mandatory affidavits. These would include some of the institutions which filed the affidavits earlier also.

Posts of Professors Lying Vacant in Central Universities

†1516. SHRI NARESH AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Central Government has failed in filling-up thousands of posts of professors lying vacant in Central Universities;
 - (b) if so, the reasons therefor; and
- (c) if not, the number of new professors appointed during the last three years and the number of vacant posts at present?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) Out of 2417 sanctioned posts of Professor in 40 Central Universities in the country under the purview of this Ministry, 1262 posts are lying vacant as on 1.1.2018. The University Grants Commission (UGC) has provided the details of Professors appointed during the last 3 years, as under:

Year	No. of Professors appointed
2014-15	42
2015-16	41
2016-17	72

Occurring and filling up the vacancies is an ongoing and continuous process. Vacancies at various levels occur in different manner due to retirements, resignations, deaths, deputations, expansion and opening of new institutions. The onus to fill up † Original notice of the question was received in Hindi.

the vacant teaching posts lies with the Universities which are statutory autonomous bodies. However, the Ministry of Human Resource Development and UGC have taken various steps in this regard which include:

- (i) In order to meet the situation arising out of shortage of teachers in universities and other teaching institutions and the consequent vacant positions therein, the age of superannuation for teachers in Central Educational Institutions has already been enhanced to 65 years w.e.f. 23.3.2007.
- (ii) Besides, subject to availability of vacant positions and fitness, teachers can also be re-employed on contract appointment beyond the age of 65 years and upto the age of 70 years.
- (iii) 5 Visitor's nominees have been provided to all CUs for Selection Committees of teachers in order to expedite the recruitment process.
- (iv) UGC also framed the guidelines for empanelment of Adjunct-Faculty in Universities and Colleges. These guidelines enable higher educational institutions to access the eminent teachers and researchers who have completed their formal association with University/College, to participate in teaching, to collaborate and to stimulate research activities for qualify research at M.Phil and Ph. D. levels, and to play mentoring and inspirational role.
- (v) Further, UGC initiated a scheme called Operation Faculty Recharge for augmenting the research and teaching resources of universities to tackle the shortage of faculty in university system.
- (vi) In UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education) Regulations, 2010, it is clearly mentioned that all the sanctioned/approved posts in the university system shall be filled up on an urgent basis.

Despite these efforts, some teaching posts particularly at senior levels remain vacant due to following main reasons:

- (i) The expansion of the capacity of existing Centrally Funded Educational Institutions (CFEIs) due to implementation of the Central Educational Institutions (Reservation in Admission) Act, 2006.
- (ii) The establishment of new CFEIs and their operation from temporary campuses.
- (iii) The slow pace of development of permanent campus of the newly established Central Universities.

- (iv) The lack of space in temporary campuses to expand academic activities.
- (v) The remoteness of the locations of some of the Central Universities.
- (vi) Non-availability of suitable candidates

Promotion of Digital Learning

†1517. SHRI NARESH AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is promoting digital teaching in the name of cut in expenditure so that less number of teachers may access maximum number of colleges and institutions through digital media;
- (b) if so, whether it would make the teachers unemployed who are already engaged in teaching; and
- (d) if not, the objectives of the digital teaching and the names of subjects for which it has been started?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The Ministry of Human Resource and Development is promoting Digital learning with the key initiatives like SWAYAM. The objective is to ensure that the every student in our country, including the most disadvantaged, has access to the best quality education at affordable cost. The three cardinal principles of Education Policy viz., access, equity and quality can be achieved by providing high quality online courses to all learners in the country through SWAYAM.

Online Courses through SWAYAM cover almost all disciplines from Senior Schooling (9th-12th) to Post Graduation level in the field of Science, Social Science, Language, Humanities, Engineering, Management and Teacher Training. The SWAYAM Courses are intended to supplement and enrich the formal teaching done through teachers.

Career counsellors in Government schools

1518. SHRI NARENDRA KUMAR SWAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that Government schools do not have career counsellors in spite of the unemployment prevailing in the country;
 - (b) if so, the reasons therefor,

[†] Original notice of the question was received in Hindi.